MESSAGE FROM THE LOK SABHA

THE CONSTITUTION (FIFTEENTH AMEND-MENT) BILL, 1962

SECRETARY: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary of the Lok Sabha:-

"I am directed to inform Rajya Sabha that Lok Sabha, at its sitting held on Tuesday, the 11th December, 1962, adopted the annexed motion in regard to the Constitution (Fifteenth Amendment) Bill, 1962.

2. I am to request that the concurrence of Rajya Sabha in the said motion, and also the names of the membars of Rajya Sabha appointed to the Joint Committee, may be communicated to House."

MOTION

"That the Bill further to amend the Constitution of India be referred to a Joint Committee of the Houses consisting of 45 members; 30 from this House, namely:-

- 1. Shri Brij Raj Singh-Kotah
- 2. Shri S. N. Chaturvedi
- 3. Shri Homi F. Daji
- 4. Shri Ram Dhani Das
- 5. Shri R. Dharmalingam
- 6. Shri Kashi Ram Gupta
- 7. Sardar Iqbal Singh
- 8. Shri Madhavrao Laxmanrao Jadhay
- 9. Shri Madeppa Bandappa Kadadi
- 10. Shri Hari Vishnu Kamath
- 11. Shri Paresh Nath Kayal
- 12. Shri Nihar Ranjan Laskar
- 13. Shri Harekrushna Mahatab
- 14. Shri M Malaichami
- 15. Shri Mathew Maniyangadan
- 16. Shri Bibudhendra Misra

- 17. Shri F. H. Mohsin
- 18. Shri H. N. Mukerjee

Lok Sabha

- 19. Shri D. J. Naik
- 20. Shri V. C. Parashar
- 21. Shri Ram Swarup
- 22. Shri S. V. Krishnamoorthy Rao
- 23. Shri C. L. Narasimha Reddy
- 24. Shrimati Yashoda Reddy
- 25. Syed Nazir Hussain Samnani
- Ramshekhar 26. Shri Prasad Singh
- 27. Dr. L. M. Singhyi
- 28. Shri U. M. Trivedi
- 29. Shri Balgovind Verma
- 30. Shri Asoke K. Sen

and 15 from Rajya Sabha:

that in order to constitute a sitting of the Joint Committee the quorum shall be one-third of the total number of members of the Joint Committee:

that the Committee shall make a report to this House by the first day of the next session;

that in other respects the Rules of Procedure of this House relating to Parliamentary Committees will apply with such variations and modifications as the Speaker may make; and

that this House recommends to Raiya Sabha that Rajya Sabha do join the said Joint Committee and communicate to this House names of 15 members to be appointed by Rajya Sabha to the Joint Committee."

THE VICE-CHAIRMAN (SHRI M. GOVINDA REDDY): The House stands adjourned till 11 A.M. tomorrow.

> The House then adjourned at one minute past five of the clock till eleven of the clock Wednesday, the 12th on December 1962,

GMGIPND-RS-986 RS-24-1-63-550